201

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.02/ 2018	-	Await report from ROC	252(3)	Ace Health One Source Private Limited Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM

ORDER

No representation for Petitioner Company. Matter is listed today for hearing. Tribunal already received report from ROC-Karnataka, Bangalore. List it for hearing on 22/02/2018.

Member (T)

Member (J)

SIGNATURE